THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH. FAMILY PLANNING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): (a) The demarcation of land in Pitampura area has been completed and actual sites have also been shown to the Cooperative House Building Societies. The work of demarcation in the Rohtak Road area has nearly been completed and a date has been provisionally fixed in the next month for showing the demarcated plots to the respective Cooperative Societies.

- (b) The possession of land is likely to be handed over in the next two months after completing necessary for malities.
- (c) The individual Societies are re quired to develop the land.
- (d) The Societies will be required to complete the development within a pe riod of three years from the date on which the possession of the land is handed over to them.

## INCOME-TAX EVADERS IN MADRAS

1205. SHRI THILLAI VILLALAN : Will the Minister of FINANCE be pleased to state :

- (a) whether any prosecution has been launched by the Department of Income-tax against the wilful defaulters and evaders of Income-tax in the State of Madras during the year 1967\* 68; and
  - (b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) One prosecution was launched in February, 1968 under section 277 of the Income-tax Act 1961 for concealment of income.

## EXPLORATION OF OIL IN THE COUNTRY

1206. SHRI THILLAI VILLALAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) what are the new sources found out for exploration of oil in the year 1967-68; and
- (b) what are the names of the places where oil has been discovered in the State of Madras?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHURA-MAIAH): (a) Oil Exploration is a continuous process. During the year 1967-68 drilling/exploration operation was continued in various parts of Gujarat, West Bengal, Assam, NEFA and Madras. Oil was discovered at Kadi in Gujarat.

(b) Oil has not been found in the Madras State.

## DISPENSARY OF A. I. I. M. S-

1207. SHRI M. PURKAYASTHA: Will the Minister of HEALTH. FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in the Casualty Department of the All India Institute of Medical Sciences, New Delhi, medicines prescribed for emergent cases, are normally not available at the Institutes dispensary; and the relations of the patients are asked to purchase the medicines from the market; and
- (b) if so, the reasons for non-availability of prescribed medicines in the Institute's dispensary and the steps proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No.

(b) Doe.s not arise.

## EMERGENCY WARD OF A.I.I.M.S.

1208. SHRI M. PURKAYASTHA: Will the Minister of HEALTH.. FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state: